THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDER SHEET

APPLICATION NO.: ___CA_402/2003

Applicant (s)

Govind Frasad Gupta

Respondent (s) UCL & Others

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDER OF THE TRIBUNAL

28,8,2003

Mr. P.N. Jatti, Counsel for the applicant.

The learned counsel for the applicant says that his client wants to withdraw this application and prays to file a fresh application, if so required.

Consequently, this application is dismissed as withdrawn. The applicant shall be at liberty to file the fresh application in accordance with law.

(A.K. BHANDARI) MEMBER (A)

(G.L. GUPTA) VICE CHAIRMAN

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